

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Civil) No(s).1142/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 29-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Ms. Kavya Jhavar, Adv.
Mr. Abhinav Hansariya, Adv.
Ms. Nandini Rai, Adv.
Ms. Sneha Kalita, Adv.

For Respondent(s) Mr. K M Nataraj, A.S.G.
Dr. Reeta Vasishta, Adv.
Mr. K Parmeshwar, Adv.
Mr. Rajat Nair, Adv.
Mr. Apoorva Kurup, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Annirudh Sharma Ii, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.
Ms. Aparna Singh, Adv.

Ms. Kamini Jaiswal, Adv.
Ms. Rani Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 16.04.2024.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR(PREETHI T.C.)
COURT MASTER (NSH)

